

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2953
ANSWERED ON:30.07.2014
OBSCENITY IN FILMS
Karandlaje Km. Shobha;Simha Shri Prathap

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has taken cognizance of the rising contents of obscenity and vulgarity in Indian films and albums;
- (b) if so the details thereof including of the existing laws and regulations which check depiction of objectionable contents in films and albums;
- (c) whether the rules and guidelines of censorship are not effectively implemented by Central Board of Film Certification(CBFC) and if so, the details thereof and the reaction of the Government thereto; and
- (d) the remedial measures taken/being taken by the Government to address the issue?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING; ENVIRONMENT, FOREST AND CLIMATE CHANGE AND MINISTER OF STATE FOR THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR)

(a) to (d): Central Board of Film Certification (CBFC) under the Ministry of Information and Broadcasting, certifies films for public screening in accordance with Cinematograph Act, 1952 and Cinematograph (Certification) Rules, 1983. Section 5B of the Cinematograph Act, 1952 provides principles for guidance in certifying films. Among other it bars from certification films which are against the interests of public order, decency or morality. Guidelines for certification of films notified under the Cinematograph (Certification) Rules lay down that CBFC shall ensure that, "human sensibilities are not offended by vulgarity, obscenity or depravity; such dual meaning words as obviously cater to baser instincts are not allowed; scenes degrading or denigrating women in any manner are not presented", etc.

Ministry of Information and Broadcasting set up a Committee under retired Chief Justice of Haryana and Punjab High Court Shri Mukul Mudgal to look into various aspects of Certification of Films. The Committee has submitted a report and a draft Cinematograph Bill.